

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No.151/2020
in
O.A. No.2164/2019**

This the 26th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mrs. Mithilesh Tyagi,
Group A, Post : Hindipradhyak
W/o Mr. Mahesh Chand Tyagi,
Aged about 72 years,
R/o House No.6H/107,
Sector-5, Rajinder Nagar,
Sahibabad, Ghaziabad,
Uttar Pradesh-201005.

.. Applicant

(By Advocate : Sidharth Tyagi)

Versus

1. Sh. Ajay Kumar Bhalla,
The Secretary,
Ministry of Home Affairs,
Department of Home Affairs,
Department of Official Language,
Lok Nayak Bhavan,
New Delhi-110003.
2. Mrs. Suman Lal,
The Director of the Central Hindi Training Institute,
7th Floor, Parayavaran Bhawan,
C.G.O. Complex,
Lodhi Road, New Delhi-110003.

.. Respondents

(By Advocate : Shri Krishna Kumar)

**ORDER (Oral)****Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondents did not comply with the order dated 23.01.2020 passed in OA No.2164/2019. On behalf of the respondents, it is stated that the Writ Petition No.8244/2020 has been filed before the Hon'ble High Court of Delhi and it is due to be taken on 02.12.2020. Therefore, we close the contempt case. The parties shall take necessary steps, depending upon the outcome of the Writ Petition.

(Mohd. Jamshed)
Member (J)

(Justice L. Narasimha Reddy)
Chairman

/pj/jyoti/rk/sd